

See
 TO BE FILLED IN FORM 11/3(11) OF THE OFFICE
 OF THE
 SECRETARY OF FINANCE
 GOVERNMENT OF INDIA

 New Delhi, the 19th May, 1937.

NOTIFICATION

No. 7304 (S.No. 261/1)/CG-III: In exercise of the powers conferred by sub-section (1) of section 122 of the Income-tax Act, 1918 (43 of 1918) and in pursuance of previous notifications in this regard, the Central Board of Direct Taxes hereby directs that the Appellate Assistant Commissioners of Income-tax of the Ranges specified in Column (2) of the Schedule below shall perform their functions in respect of all persons and incomes assessed to income tax in the Income-tax Circles, Ranges and Districts specified in the corresponding entry in column (3) thereof, excluding all persons and incomes assessed to Income-tax over which jurisdiction vests in the Commissioners of Income-tax (Special).

SCHEDULE

S.No.	Range	Income-tax Circle, Range and District
1	2	3
<u>AMRUTSAR</u>		
1. Appellate Assistant Commissioner, Amrutsar Range-I, Amrutsar.		1. Circle-I, Amrutsar.
2. Appellate Assistant Commissioner, Amrutsar Range-II, Amrutsar.		2. Circle-II, Amrutsar. 2. Professional Circles, Amrutsar. 3. Control Circles, Amrutsar.
3. Appellate Assistant Commissioner, Amrutsar Range-III, Amrutsar.		1. Circle-III, Amrutsar 2. Special Circles, Amrutsar. 3. Special (Investigation) Circles, Amrutsar. 4. Any circle or part of Amrutsar not specifically assigned to any other circle under this order.
4. Appellate Assistant Commissioner, Amrutsar Range-IV, Amrutsar.		1. Circle-IV, Amrutsar. 2. Circle-VI, Amrutsar. 3. Estate Duty and Income-tax Circle, Amrutsar.

1	2	3
5. Appellate Assistant Commissioner, Ahmedabad Range-V, Ahmedabad.		1. Circle-V, Ahmedabad. 2. Patan Circle. 3. Chhanna Circle. 4. Palanpur Circle. 5. Surendranagar Circle. 6. Himatnagar Circle. 7. Madasa Circle.
6. Appellate Assistant Commissioner, Ahmedabad Range-VI, Ahmedabad.		1. Company Circle-III. 2. Company Circle-IV. 3. Company Circle-VI. 4. Company Circle-VII. 5. Company Circle-VIII. 6. Company Circle-IX.
7. Appellate Assistant Commissioner, Ahmedabad Range-VII, Ahmedabad.		1. Company Circle-I 2. Company Circle-II 3. Company Circle-V 4. Company Circle-VI 5. Company Circle-VII 6. Company Circle-VIII 7. Company Circle-IX 8. Company Circle-X 9. Company Circle-XI 10. Non-Resident Circle, Ahmedabad. 11. Survey Circles, Ahmedabad.
8. Appellate Assistant Commissioner, Ahmedabad Range-VIII, Ahmedabad.		1. Circle-VII, Ahmedabad.
9. Appellate Assistant Commissioner, Surat.		1. Circle-I, Surat. 2. Circle-II, Surat. 3. Circle-III, Surat. 4. Special Investigation Circle, Surat. 5. Control Circle, Surat. 6. Special Survey Circles, Surat. 7. Bulsar Circle. 8. Vapi Circle. 9. Navsari Circle. 10. Estate Duty Circle, Surat.
10. Appellate Assistant Commissioner, Baroda.		1. Circle-I, Baroda. 2. Circle-II, Baroda. 3. Circle-III, Baroda. 4. Control Circle, Baroda. 5. Estate Duty-cum- income-tax Circle, Baroda.

1	2	3
		6. Special Survey Circle, Baroda.
		7. Godhra Circle.
		8. Baruch Circle.
		9. Nadiad Circle.
		10. Petlad Circle.
		11. Anand Circle.

Where-as Income-tax Circle, Ward or District (or part thereof) stands transferred by this Notification from one Range to another Range, appeals arising out of the assessments made in that income-tax circle, ward or District (or part thereof) and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of the Range from whom that Income-tax Circle, Ward or District (or part thereof) is transferred, shall from the date this Notification takes effect, be transferred to, and dealt with, by the Appellate Assistant Commissioner of Range to whom the said Circle, Ward or District (or part thereof) is transferred.

This Notification shall take effect from 1-6-1987.

(K.P. Ganguli)
OSD(J)

Central Board of Direct Taxes

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy to :

1. The Commissioner of Income-tax, Gujarat-I, Ahmedabad.
2. The Registrar, Income-tax Appellate Tribunal, Bombay.
3. A.D.I. (SS&P) Bulletin, New Delhi.
4. Ad.VI/E.D. Sections.
5. ITC Section.
6. The Joint Secretary & Legal Adviser, Ministry of Law, Shashtri Bhavan, New Delhi.

(K.P. Ganguli)
OSD(J)

Central Board of Direct Taxes